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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, the House will take up Papers to be Laid on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Madam, I beg to lay on the Table:-

(1) A copy of the Statement (Hindi and English versions) regarding adoption of new "ILO Protocol to the Forced Labour Convention, 1930 and the Forced Labour (Supplementary measures) Recommendations, 2013 (No. 203).

[Placed in Library, See No. LT 2858/16/15]

(2) A copy of the Employees' Provident Funds (Second Amendment) Scheme, 2015 (Hindi and English versions) published in Notification No. G.S.R. 360(E) in Gazette of India dated 5th May, 2015 under sub-section (2) of Section 7 of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952.

[Placed in Library, See No. LT 2859/16/15]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Biecco Lawrie Limited, Kolkata, for the year 2013-2014.
- (ii) Annual Report of the Biecco Lawrie Limited, Kolkata, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2860/16/15]

माननीय अध्यक्ष : सही में देश में गलत संदेश जा रहा है, आपके अनरूली बिहेवियर से। ... (व्यवधान)

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): Madam, I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Air India Limited and the Ministry of Civil Aviation for the year 2015-2016.

[Placed in Library, See No. LT 2861/16/15]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2013-2014.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 2862/16/15]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Commission of Railway Safety, Lucknow, for the year 2013-2014.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Commission of Railway Safety, Lucknow, for the year 2013-2014.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 2863/16/15]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2013-2014.
- (ii) Annual Report of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2864/16/15]

- (3) A copy of the Railways (Punitive charges for overloading of wagon) (Amendment) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 550(E) in Gazette of India dated 10th July, 2015 under Section 199 of the Railways Act, 1989.

[Placed in Library, See No. LT 2865/16/15]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Railway Welfare Organisation, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Railway Welfare Organisation, New Delhi, for the year 2013-2014.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 2866/16/15]

- (6) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the RITES Limited and the Ministry of Railways for the year 2015-2016.

[Placed in Library, See No. LT 2867/16/15]

- (ii) Memorandum of Understanding between the IRCON International Limited and the Ministry of Railways for the year 2015-2016.

[Placed in Library, See No. LT 2868/16/15]

- (iii) Memorandum of Understanding between the Rail Vikas Nigam Limited and the Ministry of Railways for the year 2015-2016.

[Placed in Library, See No. LT 2869/16/15]

- (iv) Memorandum of Understanding between the Konkan Railway Corporation Limited and the Ministry of Railways for the year 2015-2016.

[Placed in Library, See No. LT 2870/16/15]

- (v) Memorandum of Understanding between the Mumbai Rail Vikas Nigam Limited and the Ministry of Railways for the year 2015-2016.

[Placed in Library, See No. LT 2871/16/15]

- (vi) Memorandum of Understanding between the Braithwaite and Company Limited and the Ministry of Railways for the year 2015-2016.

[Placed in Library, See No. LT 2872/16/15]

- (vii) Memorandum of Understanding between the Railtel Corporation of India Limited and the Ministry of Railways for the year 2015-2016.
[Placed in Library, See No. LT 2873/16/15]
- (viii) Memorandum of Understanding between the Bharat Wagon and Engineering Company Limited and the Ministry of Railways for the year 2015-2016.
[Placed in Library, See No. LT 2874/16/15]
- (ix) Memorandum of Understanding between the Indian Railway Catering and Tourism Corporation Limited and the Ministry of Railways for the year 2015-2016.
[Placed in Library, See No. LT 2875/16/15]
- (x) Memorandum of Understanding between the Container Corporation of India Limited and the Ministry of Railways for the year 2015-2016.
[Placed in Library, See No. LT 2876/16/15]
- (xi) Memorandum of Understanding between the Dedicated Freight Corridor Corporation of India Limited and the Ministry of Railways for the year 2015-2016.
[Placed in Library, See No. LT 2877/16/15]
- (xii) Memorandum of Understanding between the Burn Standard Company Limited and the Ministry of Railways for the year 2015-2016.
[Placed in Library, See No. LT 2878/16/15]
- (xiii) Memorandum of Understanding between the Indian Railway Finance Corporation Limited and the Ministry of Railways for the year 2015-2016.
[Placed in Library, See No. LT 2879/16/15]

...(Interruptions)
